

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,  
CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.

No. 6188.....CMM/Central/Vac./2022 Dated, Delhi the .. 09/06/22.....

To

**The Director General (Prison)**  
Central Jail, Tihar,  
New Delhi.

**Sub: Provision of linkage of Video Conferencing in forthcoming Summer Vacation-2022.**

Sir,

Please note that in the forthcoming Summer Vacation-2022 w.e.f 13-06-2022 to 22-06-2026 (both days inclusive), the work of extension of Remand/Rehnumai of under-trial prisoners pertaining to Central District shall be done through Video Conferencing by the Duty Magistrate of Central District, Delhi at Tis Hazari Court Complex, Delhi.

It is, therefore, requested to ensure that linkage of Video Conferencing in the Summer Vacation-2022, is functioning properly at Tis Hazari Courts Complex for extension of Remand/ Rehnumani of under-trial prisoners.

  
(SIDDHARTHA MALIK)

Chief Metropolitan Magistrate  
Central District, Delhi.

No. 6189-6241.....CMM/Central/Vac./2022

Dated, Delhi the .. 09/06/22.....

**Copy forwarded for information to:**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. Principal District & Sessions Judge, (HQ) Delhi.
2. The Ld. Principal District & Sessions Judge, (HQ) Delhi.
3. All The Ld. CMMs, Delhi.
4. The all ACMMs/MMs, Central District, Tis Hazari Courts Delhi.
5. The Director of Prosecution, Tis Hazari Courts, Delhi.
6. The Commissioner of Police, Delhi.
7. The Law Officer, Tihar Jail, Delhi.
8. The Care Taking Branch, Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari/ PHC/KKD/Rohini, Dwarka & Saket Courts, Delhi.
10. All Jail Superintendent/Lock up Incharge, Central and Rohini Jail, Delhi (Through, Law Officer, Tihar Jail, Delhi).
11. For uploading on Centralized Web-site through LAYER
12. The Video Conferencing, Room No. 211, Tis Hazari Courts, Delhi.
13. Reader to the court of undersigned.
14. Office file.

  
(SIDDHARTHA MALIK)

Chief Metropolitan Magistrate  
Central District, Delhi.